

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) The members of the Departmental Promotion Committee are nominated by designation. The present composition of the Committee for selection of Junior Engineers to the grade of Assistant Engineer is as follows :—

- (i) Engineer-in-Chief, Central Public Works Department.—Chairman
- (ii) Deputy Secretary (Establishment Works), Ministry of Works & Housing.—Member
- (iii) Director of Administration Central Public Works Department.—Member

The post of Assistant Engineer which is a Class II Gazetted post is a selection post and the Committee therefore adopts the criteria merit-cum-seniority laid down for selection posts.

(c) and (d) As the post of Assistant Engineer is a selection post for Junior Engineers, the officers are placed in select list in order of comparative merit. As officers of superior merits were available in sufficient number, officers with lesser merits were not included in the select list by the Departmental Promotion Committee. The impression that the personnel with adverse reports can only be superseded, for selection posts is not correct.

(e) A statement is enclosed.

#### STATEMENT

Year of the panel	No. of persons included in the panel	No. of persons superseded	Dates of appointments of persons superseded
1969 Graduate	12	6	Between 8-12-1947 to 5-9-1962
Non-Graduate	12	20	Between 14-3-1935 to 2-11-1954
1970 Graduate	10	4	Between 8-12-1947 to 5-9-1962
Non-Graduate	11	8	Between 7-3-1942 to 4-12-1944
1972*	146	282	Between 28-7-1944 to 20-7-1956

\*On the basis of the common seniority list of Graduate and non-Graduate Junior Engineers, as the Delhi High Court have held in a writ Petition filed by some Assistant Engineers that quotas for promotion/appointment to the grade of Assistant Engineer have not been properly determined. The Departmental Promotion Committee had hitherto followed a quota of 1:1 between Graduate and non-Graduate Junior Engineers for the purpose of promotion to the grade of Assistant Engineer.

#### CONSTRUCTION OF ADDITIONAL SHIPYARDS

1924. SHRI H. M. TRIVEDI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the proposed allocation in the Fifth Five Year Plan for construction of additional ship-building yards; and

(b) the type of ships for which additional shipyards are proposed; to be constructed and the sites therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND

TRANSPORT (SHRI M. B. RANA) : The question of setting up more shipyards in the country is under consideration. A decision has yet to be taken in regard to their exact location or the type of ships to be constructed therein.

#### FIXING THE CEILING OF ORCHARDS IN HIMACHAL PRADESH

1925. SHRI D. K. PATEL: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of India have issued any guidelines to the Hima-